

JUDGMENTS FOR THE MONTH OF APRIL, 2014

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	<u>Cont.Cas(C) 23/2008</u>	SODAGAR ALI VS SHRI RAJIB BORA & ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
2	1 st	<u>Cont.Cas(C) 58/2008</u>	SRI ABUL KALAM AZAD VS SRI MOHAN BORO & ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
3	1 st	<u>Cont.Cas(C) 61/2008</u>	SRI MONINDRA CHAKRABORTY VS SRI MOHAN BORO & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
4	1 st	<u>Cont.Cas(C) 97/2008</u>	NIZAMUDDIN KHAN VS SRI RAJIB LOSHAN DOWARA	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
5	1 st	<u>Cont.Cas(C) 109/2008</u>	MD KHALILUR RAHMAN BARBHUIYA VS SHRI BIREN DUTTA, IAS & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
6	1 st	<u>Cont.Cas(C) 116/2008</u>	SRI DIPAK KUMAR RARA VS SRI MOHAN BORO & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
7	1 st	<u>Cont.Cas(C) 123/2008</u>	SRI KUNJAMONI SAIKIA VS ANISUR RAHMAN CHOUDHURY	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
8	1 st	<u>Cont.Cas(C) 130/2008</u>	SRI BISWAJIT HAZARIKA VS SRI RANJAN NAIR & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
9	1 st	<u>WP(C) 407/2008</u>	SRI PARESH CH. DEV CHOUDHURY VS THE STATE OF ASSAM AND ORS	Minor punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
10	1 st	<u>Cont.Cas(C) 111/2009</u>	SRI ADHAR CHANDRA DAS & ORS VS SRI J P MINNA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
11	1 st	<u>Cont.Cas(C) 123/2009</u>	CHIRUKANDI JAME MASJID VS V K PIPERSENIA AND ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
12	1 st	<u>Cont.Cas(C) 126/2009</u>	SHRI TAPAN BASUMATARY VS SRI JISHNU BARUA & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
13	1 st	<u>Cont.Cas(C) 385/2009</u>	WOOLLEN MILLS SRAMIK KARMACHARI SURAKSHA SANGSTHA VS STATE BANK OF INDIA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
14	1 st	<u>Cont.Cas(C) 463/2009</u>	DEEP NARAYAN SINGH VS HRIRANMOY KR. DAS & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE

15	1 st	MFA 2/2009	G.M.[NF RLY] VS M/S. STORES & SPARES CORPN	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
16	1 st	PIL 82/2009	AINUL HOQUE VS THE UNION OF INDIA & ORS	Public Interest Litigations	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE DR. (MRS) JUSTICE INDIRA SHAH
17	1 st	Cont.Cas(C) 105/2010	SMT. SUMITRA KALITA VS AJAY MOHANTY	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
18	1 st	Cont.Cas(C) 172/2010	AMINUR ISLAM SHEIKH VS V K PIPERSENIA & ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
19	1 st	Cont.Cas(C) 318/2010	MD. BABUL MIAH VS ARUN KUMAR & ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
20	1 st	MFA 228/2010	THE UNION OF INDIA VS M/S GANAPATI ENTERPRISES	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
21	1 st	MFA 240/2010	THE UNION OF INDIA VS M/S NORTH EAST IODISED SALT (P) LTD	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
22	1 st	MFA 263/2010	THE UNION OF INDIA VS M/S CAPITAL HARDWARE ENTERPRISE	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
23	1 st	MFA 271/2010	THE UNION OF INDIA VS M/S AMBA INDUSTRIES	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
24	1 st	MFA 273/2010	THE UNION OF INDIA VS M/S P.P.ENTERPRISES	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
25	1 st	MFA 283/2010	THE UNION OF INDIA VS M/S P.P.ENTERPRISES	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
26	1 st	MFA 284/2010	THE UNION OF INDIA VS M/S AJMERA BROTHERS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
27	1 st	MFA 285/2010	THE UNION OF INDIA VS M/S P.P.ENTERPRISES	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
28	1 st	MFA 293/2010	THE UNION OF INDIA VS M/S P.P. ENTERPRISES	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
29	1 st	MFA 296/2010	THE UNION OF INDIA VS M/S SHREE GOPAL ENTERPRISES	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
30	1 st	Cont.Cas(C) 386/2011	MD. AZAD HUSSAIN MONDAL VS MS. L. S CHANGSAN & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
31	1 st	MFA 8/2011	THE UNION OF INDIA VS M/S JAIPRAKASH ASSOCIATE LTD.	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
32	1 st	Cont.Cas(C) 480/2012	MD. SAHAJAHAN ALOM & ANR VS JATINDER BIR SINGH & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE

33	1 st	MC 1815/2012	DULAL KRISHNA BHATTA VS HEMANGA KR. SARMA & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
34	1 st	MFA 29/2012	THE UNION OF INDIA VS M/S JAIN AND JAIN CO	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
35	1 st	MFA 61/2012	THE UNION OF INDIA VS M/S SUNRISE TRADERS	Second Appeals against orders MA(S)	HON'BLE MR. JUSTICE N. CHAUDHURY
36	1 st	Cont.Cas(C) 505/2013	SUSMITA HOJAI VS BARUN BHUIYA	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
37	1 st	MC 2727/2013	SMTI NGURANG RENU VS ANIRUDDHA DEY	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
38	1 st	MC 2729/2013	SMTI. NGURANG RENU VS THE STATE OF ASSAM AND ORS	Challenge to Orders passed by dist. & state govt. authority	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
39	1 st	MFA 24/2013	THE UNION OF INDIA VS M/S SUNRISE TRADERS	Reservation of vacancies with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
40	1 st	MFA 43/2013	UNION OF INDIA VS M/S. P.P.ENTERPRISE	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
41	2 nd	WP(C) 9519/2004	BIBARAN TERAN VS THE STATE OF ASSAM AND ORS	Eviction from land	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
42	2 nd	Cont.Cas(C) 22/2008	SRI JOGEN PEGU VS SRI BIREN DUTTA , IAS & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
43	2 nd	Cont.Cas(C) 40/2008	KATHKOTIA TEA PLANTATION FORMING SOCIETY VS FALGUNI KUMAR & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
44	2 nd	Cont.Cas(C) 66/2008	SAILEN KALITA & ORS VS ALOK PERTI, I.A.S.	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
45	2 nd	Cont.Cas(C) 157/2008	SRI BIBARAN TERAN VS SRI RANA BHUYAN	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
46	2 nd	Cont.Cas(C) 170/2008	MR. BABUL BORO VS MR. RAJIV LOCHAN DUARAH	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
47	2 nd	Cont.Cas(C) 261/2008	SMTI KANAK LATA GOGOI VS SRI BIREN DUTTA AND ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
48	2 nd	Cont.Cas(C) 284/2008	SRI SURENDRA NATH DUTTA VS SRI BIREN DUTTA & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
49	2 nd	Cont.Cas(C) 285/2008	SHRI KRISHNA KANTA BORAH & ORS VS SHRI DAVINDER KUMAR & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
50	2 nd	Cont.Cas(C) 310/2008	SHRI SHIW MANGAL PRASAD VISWAKARMA VS SRI ARBIND KUMAR AND ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE

51	2 nd	Cont.Cas(C) 364/2008	ABDUL QUADIR VS SRI BIREN DUTTA AND ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
52	2 nd	Cont.Cas(C) 384/2008	TULTUL BHARALI & ORS VS DR. BIREN DUTTA & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
53	2 nd	Cont.Cas(C) 486/2008	ALL ASSAM ANGANWADI WORKERS AND HELPERS ASSOCIATION AND ANR VS SRI HARRISH SONOWAL AND ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
54	2 nd	Cont.Cas(C) 489/2008	SMTI PRANITA DEKA (DAS) VS SRI BIREN DUTTA, IAS & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
55	2 nd	Cont.Cas(C) 204/2011	NIBEDITA BHATTACHARJEE & 20 ORS VS R C SHARMA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
56	2 nd	Cont.Cas(C) 500/2012	MD. JALALUDDIN AHMED & 9 ORS VS NABAB MAHAMMAD HUSSAIN & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
57	2 nd	Crl.A. 10/2012	DON AYENGIA VS THE STATE OF ASSAM AND ANR	Negotiable Instruments Act, 1881- Promissory Note- Conditional Promissory Note not maintainable-Case under Section 138 of the NI Act is also not maintainable on such conditional Promissory Note	HON'BLE MR. JUSTICE B D AGARWAL
58	2 nd	Crl.Rev.P. 41/2012	HAREN MUDOI VS DON AYONGIA	Negotiable Instruments Act, 1881- Promissory Note- Conditional Promissory Note not maintainable-Case under Section 138 of the NI Act is also not maintainable on such conditional Promissory Note	HON'BLE MR. JUSTICE B D AGARWAL
59	2 nd	Cont.Cas(C) 53/2014	M/S MULTITECH CONSTRUCTIONS VS TILAK CHANDRA DAS & 4 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
60	3 rd	WP(C) 3323/2011	SMTI SUMITRA DAS VS THE UNION OF INDIA & ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN

61	3 rd	WP(C) 6403/2011	SMTI SARITA DAS VS THE UNION OF INDIA & ORS	Disciplinary and enquiry proceedings relating to service of Defence Personal and Armed Forces	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
62	3 rd	Review.Pet. 73/2013	SMALL INDUSTRIES DEV. BANK OF INDIA [SIDBI] VS THE NORTH EASTERN INDUSTRIES & TECHNICAL CONSULTANCY ORGANIZATION LTD	Review Application in First Appeal	HON'BLE MR. JUSTICE C.R. SARMA
63	4 th	WP(C) 4205/2007	MANAGEMENT OF COSSIPORE TEA ESTATE VS BAGAN PANCHAYAT OF COSSIPORE TEA ESTATE & ORS	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
64	4 th	CRP 161/2013	MD. ALAM & ANR VS DR. AMBICA PRASAD	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
65	4 th	WP(C) 1283/2014	DR. SANJEEV KUMAR BHUYAN VS THE STATE OF ASSAM AND 5 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
66	7 th	CRP 207/2006	SMT. RITA NATH SARKAR VS THE BRANCH MANAGER, CENTRAL BANK OF INDIA & ANR	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
67	7 th	WP(C) 102(K)/2012	SMTI. LHOUKIE-II VS THE STATE OF NAGALAND AND ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
68	7 th	WA 431/2013	SARDAR AMARJIT SINGH VS ASSAM BOARD OF REVENUE & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
69	7 th	WP(C) 2723/2013	BASIR UDDIN BARBHUIYA VS THE STATE OF ASSAM AND 7 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
70	7 th	Cont.Cas(C) 179/2014	M/S ASSENT CHEMICALS LIMITED VS NORTHEAST FRONTIER RAILWAY & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
71	7 th	WP(C) 1922/2014	UNION OF INDIA & 3 ORS VS ASWINI KUMAR KALITA & 554 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
72	8 th	MACApp. 1(K)/2010	THE OFFICER COMMANDING, 82 RCC (GREF) VS SMT. BHANU KANDULUNA AND ORS		HON'BLE MR. JUSTICE N. CHAUDHURY

73	8 th	PIL 13/2013	PRADIP TANTI & ANR VS UNION OF INDIA & ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
74	8 th	Review.Pet. 118/2013	SAFER ALI & 3 ORS VS STATE OF ASSAM & 5 ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
75	8 th	Review.Pet. 22/2014	UNION OF INDIA & 4 ORS VS DAMODAR PANDA	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
76	8 th	Review.Pet. 26/2014	UNION OF INDIA & 4 ORS VS DAMODAR PANDA	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
77	8 th	WP(C) 701/2014	MOHAN CHANDRA PODDAR VS THE STATE OF ASSAM AND 2 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
78	9 th	RSA 55/2003	MINIT KHASIA & ORS VS DHOLAI TEA GARDEN	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
79	9 th	CRP 33/2005	SRI SUBHASH CHANDRA SAHA VS SRI NAWRATAN MAL SURANA	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
80	9 th	RSA 11/2005	RANGAPADA PAUL VS MAN SINGHA GOUR AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
81	9 th	RSA 95/2005	GOPIKA RANJAN PAUL VS RABINDRA KR DHAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
82	9 th	CRP 500/2006	M/S. P.N.PHARMA MARKETING SERVICES PVT. LTD. & ANR VS M/S. NICHOLAS PIRAMAL INDIA LTD	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
83	9 th	Cont.Cas(C) 140/2013	KESHAB CH. MAHANTA & 3 ORS VS KHAGENDRA NATH CHETIA & ANR	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
84	9 th	Cont.Cas(C) 168/2013	BAHARUL ISLAM LASKAR VS SARAB ALI	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
85	9 th	Cont.Cas(C) 327/2013	MD ATOWAR RAHMAN VS BABU LAL SARMA	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
86	9 th	Cont.Cas(C) 431/2013	MD. ABDUL AZIZ VS HEMANTA NARZARY & 2 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
87	9 th	Cont.Cas(C) 443/2013	MD. NASSIRUDDIN ALI AHMED VS K.C. CHAMARIA & 2 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
88	9 th	Cont.Cas(C) 466/2013	MD. MAHMADUL HOQUE VS DR. B K DAS & ANR	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
89	9 th	Cont.Cas(C) 486/2013	SURANJIT KUMAR BARTHAKUR VS N.M. HUSSAIN, I.A.S.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE

90	9 th	<u>WA 414/2013</u>	M/S NATIONAL CONSTRUCTION, DIMAPUR VS THE STATE OF NAGALAND AND 6 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE THE CHIEF JUSTICE, MR. JUSTICE A.M. SAPRE HON'BLE MR. JUSTICE A.K.GOSWAMI
91	9 th	<u>Cont.Cas(C) 62/2014</u>	SANJIB THAKURIA VS SAMEER KUMAR KHARE & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
92	9 th	<u>CRP(I/O) 22/2014</u>	SWAPAN DAS @ SWAPAN CHANDRA DAS & 3 ORS VS ANIL KUMAR AJITSARIA	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
93	9 th	<u>MC 85/2014</u>	DEBASISH BISWAS VS L K PAIT & 2 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
94	9 th	<u>Tr.P.(C). 19/2014</u>	SIMANTA DEKA VS SMTI CHITRALEE PHUKAN	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
95	10 th	<u>WP(C) 17(K)/2012</u>	SMTI. TEMJENTULA VS THE STATE OF NAGALAND AND ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
96	10 th	<u>WP(C) 82(K)/2013</u>	SHRI. S. HOVITO CHOPHY VS THE STATE OF NAGALAND AND ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
97	10 th	<u>Co.Appl. 5/2014</u>	GREENPLY INDUSTRIES LTD VS GREENLAM INDUSTRIES LTD	Company Applications	THE HON'BLE MR JUSTICE HRISHIKESH ROY
98	11 th	<u>CRP 150/2013</u>	HARENDRA OJHA VS ON THE DEATH OF SRI JAG BIHARI CHOUDHURY HIS LEGAL HEIR SRI SURESH CHOUDHURY	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE C R SARMA
99	11 th	<u>CRP 159/2013</u>	KAUSHAL SINGH VS ON THE DEATH OF SRI JAG BIHARI CHOUDHURY HIS LEGAL HEIR SRI SURESH CHOUDHURY	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE C R SARMA
100	11 th	<u>CRP(I/O) 57/2013</u>	MOHIT LAL ROY & ANR. VS M/S SARADAMONI STORES & 2 ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
101	11 th	<u>CRP(I/O) 58/2013</u>	RUPAK PAUL VS M/S SARADAMONI STORES & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
102	21 st	<u>WA 103/2014</u>	STATE OF ASSAM & 3 ORS VS UMME KALSUM	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
103	21 st	<u>WA 143/2014</u>	ABDUL JALIL MAZUMDER & ANR VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
104	22 nd	<u>WP(C) 4583/2004</u>	NORTH EASTERN CABLE AND CONDUCTORS (P) LTD VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN

105	22 nd	WP(C) 6431/2007	SRI RAM KRISHNA DAS AND ORS. VS THE STATE OF ASSAM AND ORS	Eviction from land	THE HON'BLE MR JUSTICE HRISHIKESH ROY
106	22 nd	CRL.A(J) 46/2011	MD ATAUR REHMAN MAZARBHUIYA @ ATABUR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
107	22 nd	CRL.A(J) 103/2011	SRI ARJUN KUMAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
108	22 nd	WA 241/2013	OIL AND NATURAL GAS CORPORATION & 4 ORS VS M/S. A.R.ENTERPRISE & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
109	23 rd	PIL 96/2013	BISWANATH DISTRICT JAMIYAT ULLEMA HIND & ANR VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
110	25 th	CRL.A(J) 115/2011	ABDUL JABBAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
111	25 th	CrI.A. 180/2011	ABUL KASEM AND ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
112	25 th	CrI.A. 217/2011	MD. HUSSAIN ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
113	25 th	CRP 213/2011	MRS. WAHIDA BEGUM & ANR VS MD. MAJID & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
114	25 th	WA 146/2014	MOTIN ALI VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
115	28 th	WP(C) 5673/2010	JITEN MALAKAR VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
116	28 th	WP(C) 6317/2010	SIBANANDA CHOUDHURY & ANR VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
117	28 th	Cont.Cas(C) 233/2012	LAKHI KANTA ROY & 3 ORS VS SHANTANU GOTMARE & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
118	28 th	CrI.Rev.P. 302/2013	RANJAN BORAH VS NATHMAL TIBREWALA	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE C.R. SARMA
119	28 th	WA 101/2014	ALL ASSAM GRADUATE HINDI SIKSHAN PARANGAT TEACHERS ASSOCIATION VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN

120	28 th	<u>WP(C) 385/2014</u>	ROBIN NATH & ANR VS STATE BANK OF INDIA & 2 ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
121	29 th	<u>RSA 47/2004</u>	ON THE DEATH OF GOPAL CHANDRA GHOSH HIS LEGAL HEIRS ARE MINU RANI GHOSH & ORS VS THE STATE OF ASSAM	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
122	30 th	<u>CRP 236/2010</u>	SEKHAR DEY & 4 ORS VS KHAGENDRA MAZUMDER & 2 ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
123	30 th	<u>CRP 363/2010</u>	SMTI SHAMDASI PAL & 6 ORS VS MOHIDANESSA & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
124	30 th	<u>CRL.A(J) 118/2012</u>	SRI PORESH BORA @ CHUTIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
125	30 th	<u>Co.Pet. 10/2014</u>	THE OFFICIAL LIQUIDATOR ATTACHED TO THIS HONBLE HIGH COURT VS XXX XXX XXX	Company Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY